NATIONAL COMPANY 19AW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 5 of 15,CA 1 of 16, CA 5 of 16 and CA 46/16 in CP 54/14	TP 65/16	For hearing	397/ 398	C. Vallinarayan Vs C. Krishnaiah Chetty & Sons.P. Ltd. & 9 Others.

<u></u>	NAME (IN CADITAL)		CICNATURE
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Pradeep Sacial	R 2-7	Sam
2.	Roslam Jawl	Petition	
3.	Vivele-13:N	Respondent NO-9	United.
h	L-USATARIAL q PRANCE N	619610	On

ORDER

Counsel for Petitioner is present. Counsel for Respondents is present. Counsel for Respondents 1 and 9 is also present. Counsel requested time to file objections to the application filed. List it finally. List it on 08.02.2018.

Member (T)

Member (J)